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Order/Judgement despatched  
to Appellant/Respondent (s)  
on 22/7/94  
99/7/94

See  
9/8

C.F. no. 31/95  
billed Monday  
on 20.2.95  
2  
10/2

Notice issue to  
Resps. on 1/3  
11/3/95  
Jeu  
9/3

20.2.95  
Sl. No. 25.

Applicant by  
Shri. H.J. Acharya.

Notice on C.P.  
returnable on  
28.04.95.

M.R. Kolhatkar

(M.R. Kolhatkar) (M.S. Deshpande)  
M(A) v/c

J.

Dated: 28.4.95 sl.No. 38

Shri H.J. Acharya for the applicant  
Shri Jagham for the respondents.

2. Respondents seek time to implement  
the judgement. They are given time  
upto 31.5.1995 to implement the  
judgement.

M.R. Kolhatkar

(M.R. KOLHATKAR)  
M (A)

mrj.

B.S. Hegde

(B.S. HEGDE)  
M (J)